

terms or by arranging loans will be 2,98,000 gross Registered tons.

#### Double Paddy Crops

697. **Shri Marandi:**  
**Shri Utiya:**  
**Shri Yashpal Singh:**  
**Shrimati Jyotsna Chanda:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made to grow double paddy crop in Bihar;

(b) whether double crops are proposed to be grown in other States also; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Bihar Government have reported that they have formulated a programme to grow second crop of paddy in about one lakh acres of land in irrigated areas.

(b) and (c). In some States i.e. Gujarat, Madhya Pradesh and Maharashtra it is proposed to raise second crop provided irrigation facilities and other inputs are available. A preliminary trial has been initiated in Gujarat.

Double and even triple cropping of paddy is being practised in Kerala, Madras, Andhra Pradesh, Mysore, Orissa and West Bengal.

#### Double Wheat Crops

698. **Shri Marandi:**  
**Shri Utiya:**  
**Shri Yashpal Singh:**  
**Shrimati Jyotsna Chanda:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the names of States where experiments have been made for growing double wheat crops in the country; and

(b) the success achieved in that direction?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Experiments on the double cropping with wheat have been conducted in all the major wheat growing States in the country viz., Punjab, Delhi, Uttar Pradesh, Bihar, West Bengal, Rajasthan etc.

(b) In irrigated areas, double cropping with quick growing, early maturing and disease resistant varieties of wheat, in the winter season particularly, has proved quite successful.

#### Return of Kabul bound Plane of Ariana Afghan Airlines to Delhi

699. **Shrimati Tarkeshwari Sinha:**  
**Shri Basumatari:**

Will the Minister of Civil Aviation be pleased to state:

(a) whether a Kabul bound passenger plane of Ariana Afghan Airlines with Indians on board returned back to New Delhi on the 7th October, 1965 after it had been refused permission to proceed to its destination by the Pakistan authorities;

(b) whether the aircraft was asked to land at Lahore; and

(c) the action taken by Government in the matter?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). The Ariana Afghan service operating return flight from Delhi to Kabul on 7th October, 1965 via Lahore was asked by the aerodrome authorities, Lahore to make a landing at Lahore before proceeding to Kabul. As the aircraft was carrying Indian passengers and cargo, it returned to Delhi after it had flown up to Bhatinda. The Director General of Civil Aviation sent a signal to the Aerodrome authorities, Lahore on 7th October, 1965 pointing out that if the direct routing to Kabul through Lahore was not acceptable to them, Ariana Afghan Airlines should have been advised about it earlier. Since Pakistan authorities were agreeable to permit overflight through Pakistan territory without the necessity of landing in Pakistan if the aircraft operated via Multan, the flight was